

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.06.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.200/7/HDB/2020
NAME OF THE COMPANY	Pacific Hospitals Pvt Ltd
NAME OF THE PETITIONER(S)	Omkara Assets Reconstruction Pvt Ltd
NAME OF THE RESPONDENT(S)	Pacific Hospitals Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned senior counsel appeared for the Financial Creditor along with counsel on record.

Learned senior counsel appeared for the Corporate Debtor.

Pleadings are completed.

Matter stands finally adjourned for hearing to 25.06.2021.

-Sdl-

MEMBER TECHNICAL

-Sdl-

MEMBER JUDICIAL